

Statement-II

Rates of Royalty in respect of Iron Ore as per the Gazette of India dt. 11.4.97

Iron Ore	Rates (Rs./Tonnes)
1. Lumps	
(a) 65% Fe or more	21.50
(b) 62% Fe or more but less than 65% Fe	12.00
(c) 60% Fe or more but less than 62% Fe	08.50
(d) Less than 60% Fe	06.00
2. Fines (including inter-alia, natural fines produced incidental to mining and sizing of lumpy ore)	
(a) 65% Fe or more	15.50
(b) 62% Fe or more but less than 65% Fe	08.50
(c) Less than 62% Fe	06.00
3. Concentrates prepared by beneficiation and/or concentrating of low grade Ore containing 40% Fe or less	
	02.50

[English]

Ranganadi Hydro Electric Project

3596. SHRI ISWAR PRASANNA HAZARIKA : Will the Minister of POWER be pleased to state :

(a) whether once the Ranganadi Hydro Electric Project of NEEPCO is commissioned water would be discharged or diverted to Dikrong river;

(b) if so, whether the Government are aware of the danger of vast thickly populated areas of Lakhimpur and Sonitpur districts being seriously affected by floods and erosion; and

(c) if so, the steps contemplated by the Government to prevent the man-made calamity resulting inevitably from the said diversion of water to Dikrong river?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) to (c) The Hydro Electric Project is being implemented by North Eastern Electric Power Corporation Limited (NEEPCO) in Arunachal Pradesh with generation capacity of 405 MW. The project envisages inter-basin transfer of water from Ranganadi river to Dikrong river due to discharge of 160 cumecs of tail-race water from the power house when operated at its full capacity. Model studies conducted by Central

Water and Power Research Station, Pune, at the instance of NEEPCO, has revealed that the rise in water level will be between 7-12 cm when power house operates at its full capacity. The effect of the rise in the water due to additional discharge from the power station is very marginal in comparison to the observed peak flood of 2500 CUMECS of the river Dikrong. The incremental discharge of 160 CUMECS is therefore not likely to cause any damage in the lower reach of Dikrong river not will pose any danger to the population in the area. NEEPCO has carried out a joint survey with the Flood Control Department and Irrigation Department of Government of Assam to assess the flood protection work of Dikrong river from the downstream of Banderdewa bridge upto the confluence of river Dikrong and Subansiri. Based on the actual survey, the flood protection work as existing without transfer of 160 CUMECS of water from Ranganadi Basin to Dikrong Basin is not sufficient to retain the observed 2500 CUMECS discharge of Dikrong River during the peak flood season. NEEPCO has, however, intimated to Government of Assam that any additional protection measures, if required due to additional discharge of 160 CUMECS of water from power House will be fully funded by them against the project cost.

[Translation]

Non-Delivery of Letters

3597. SHRIMATI SUBHAWATI DEVI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the total distribution system has come to such a pass in Darbhanga, Bihar that even the registered letters are not reaching their destination, what to talk of ordinary letters;

(b) if so, whether any complaints have been received about the registered letters and ordinary letters not reaching their destination under the present postal distribution system in Darbhanga; and

(c) if so, the action taken thereon?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VERMA) : (a) No, Sir, the distribution of mails in Darbhanga is generally satisfactory. However, occasional instances of delay to mails may occur due to various reasons such as cancellation/late running of mail carrying buses, trains and planes, natural calamities, sudden and exceptional increase in the volume of mail like Corporate and Greetings mail, inadequacy of delivery staff etc.

(b) There are complaints about non-delivery/delayed delivery of registered and ordinary mail. However, such complaints are negligible compared to the volume of mail handled.

(c) The complaints received are enquired into and appropriate action is taken against the officials at fault.